

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**SPECIAL BENCH**

ITEM No. 167  
(IB)-1135(PB)/2020

**IN THE MATTER OF:**

M/s. GLP Estate Pvt. Ltd.

.... Petitioner

v.

M/s. SAS Servizio Pvt. Ltd.

.... Respondent

**Order under Section 7 of IBC**

**Order delivered on 05.04.2021**

**Coram:**

**DR. DEEPTI MUKESH**  
**HON'BLE MEMBER (JUDICIAL)**

**MS. SUMITA PURKAYSTHA**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Petitioner(s):-

Mr. Pardeep Dahiya, Ms. Mahima Benipuri, Advs.

**ORDER**

Learned counsel for the applicant is directed to serve notice against and directions to the corporate debtor for filing reply on the next date of hearing.

List on 01.06.2021.

-sd-

**(SUMITA PURKAYSTHA)**  
**MEMBER (TECHNICAL)**

-sd-

**(Dr. DEEPTI MUKESH)**  
**MEMBER (JUDICIAL)**

05.04.2021  
Aarti Makker